

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

Original Application No.200/01186/2018

Jabalpur, this Monday, the 09th day of March, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER

Shri Girwar Singh S/o Lt. Shri Arjun Singh DOB 01.06.1958 Mobile 952654345 Superintendent retd. Central Excise R/o Katangi Ward No.10 Mundi Wada Katangi Dist. Balaghat 4821445 **-Applicant**

(By Advocate –**Shri S.K. Nandy**)

V e r s u s

1. The Chairman Central Board of Indirect Taxes and Customs, (Previously known as Central Board of Excise and Customs), North Block New Delhi
2. The Chief Commissioner, CGST, Central Excise and Customs (Previously known as Central Excise Customs and Service Tax) 35-C Administrative Area, Arera Hills, New GST Bhawan, Mother Teresa Road, Bhopal (M.P.)
3. The Commissioner Central Goods & Service Tax hqrs Jabalpur (M.P.) 482001 **- Respondents**

(By Advocate –**Shr Gajendra Singh Thakur**)



O R D E R (ORAL)

The applicants are praying for benefit of Grade Pay of Rs.5400/-.

2. Respondents have filed their short reply in which it has been stated that the relief prayed for by the applicant has already been granted by the respondents and directions have been issued to all field formation on 25.06.2019 for implementation.
3. Learned counsel for the applicants submits that even though the order has been passed payment has not been made by the respondents so far.
4. Since the relief prayed for by the applicant has already been granted by the respondents, this Original Application is disposed of as having become infructuous with a direction to the respondents to make necessary payment due to the applicant within a period of 90 days from the date of receipt of certified copy of this order.



(Navin Tandon)
Administrative Member

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